

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 321
TO BE ANSWERED ON 09/12/2022

PM-KISAN PAYOUTS

321. SHRI G.C. CHANDRASHEKHAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to State:

- (a) the details of beneficiaries of the Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN) installments from the time of initiation of the scheme, State-wise; and
- (b) the details of year-on-year growth in terms of numbers and steps taken/being taken by Ministry to make available the benefits of the Scheme to all the farmers across the country?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

- (a) The details of beneficiaries of the Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN) installments from the time of initiation of the scheme, State-wise is placed at Annexure I.
- (b) The number of beneficiaries under the Scheme, year-wise, is also placed at Annexure I. The Government has taken the following steps to ensure that all eligible farmer families get benefit under the PM-KISAN Scheme:-
 - (i) A special facility has been provided to the farmers in the PM-KISAN Portal, namely Farmers Corner. Through this facility, farmers can do their self-registration
 - (ii) A special mobile APP has been launched on 24th February 2020. The APP provides the facilities available through Farmers Corner.
 - (iii) To further help farmers a 24x7 IVRS based helpline 155261 has also been set up.
 - (iv) Common service Centres have been authorized to assist the farmers in registration for the PM-KISAN Scheme, updation of their data and in ascertaining the status

of processing of their payment. For this the farmers have to pay a nominal fee of Rs. 15/- for new registration and Rs. 10/- for updation of record/data.

- (v) State Governments have appointed nodal officers for the scheme at Block, District and State Level. The Union Government conducts regular meetings with the State Officials through Video Conferencing to ensure smooth implementation of the Scheme.
- (vi) On the advice of the Union Government, the States/UTs have organized publicity/ awareness camps to ensure expeditious verification of the data of the registered beneficiaries.
- (vii) States/UTs have been asked to expedite the process of saturation of the Scheme by ensuring enrollment of all eligible farmer families.

State-wise and Period-wise number of beneficiaries paid

Sr. NO.	State	2018-19	2019-2020				2020-2021			2021-2022			2022-2023	
		1st Period (Dec 18- March 19)	2nd Period (April-July 19)	3rd Period (Aug-Nov 19)	4th Period (Dec 19- Mach 20)	5th period (April-July 20)	6th Period (Aug-Nov 20)	7th Period (Dec 20- Mach 21)	8th Period (April-July 21)	9th Period (Aug-Nov 21)	10th Period (Dec 21- March 22)	11th Period (April-July 22)	12th Period (Aug-Nov 22)	
1	ANDAMAN AND NICOBAR ISLANDS	10,107	13,714	15,915	16,139	15,971	16,254	16,108	16,075	15,593	15,088	14,952	9,722	
2	ANDHRA PRADESH	33,16,854	41,75,716	42,04,714	47,41,080	47,57,261	46,90,280	45,35,190	44,61,131	44,28,717	44,61,369	44,00,538	40,00,222	
3	ARUNACHAL PRADESH	1,815	6,988	42,724	62,878	89,275	90,141	91,854	91,856	92,706	92,968	94,565	-	
4	ASSAM	11,55,390	24,53,735	21,12,058	20,08,024	18,91,762	12,20,266	13,89,701	12,81,363	9,27,499	10,82,149	6,90,096	4,61,430	
5	BIHAR	2,50,811	26,20,798	45,52,073	60,63,908	69,55,358	75,38,392	76,80,555	79,22,156	80,94,029	82,48,528	83,05,227	81,62,683	
6	CHANDIGARH	49	244	452	429	430	430	402	386	378	389	5	-	
7	CHHATTISGARH	1,13,035	10,63,512	16,24,918	18,45,570	24,79,757	26,40,347	29,17,455	28,48,124	30,24,356	27,71,026	27,27,726	19,75,340	
8	DELHI	-	-	11,534	12,452	13,331	14,043	13,690	13,967	14,490	14,615	14,882	12,165	
9	GOA	2,439	4,260	6,595	7,491	8,339	9,144	8,757	9,260	9,127	8,302	8,541	6,610	
10	GUJARAT	28,58,911	39,60,784	46,89,076	48,70,678	52,95,218	55,67,057	54,01,968	55,40,880	56,05,025	58,42,030	58,74,348	51,79,528	
11	HARYANA	9,66,435	12,49,040	14,29,942	15,47,031	16,86,907	18,24,851	18,42,769	17,40,892	18,45,745	18,65,654	18,41,201	12,77,620	
12	HIMACHAL PRADESH	4,57,027	7,36,191	8,34,563	8,65,303	8,90,915	9,09,923	9,03,949	9,08,669	9,36,706	9,41,248	9,42,080	5,51,602	
13	JAMMU AND KASHMIR	4,57,859	7,16,273	8,65,229	9,83,481	10,27,697	11,12,726	11,28,427	8,71,524	8,79,824	10,96,743	10,92,353	4,17,180	
14	JHARKHAND	5,63,552	7,26,754	13,32,679	7,08,427	15,18,821	22,77,547	22,55,003	15,80,194	16,28,545	16,59,889	22,25,373	9,68,588	
15	KARNATAKA	19,872	29,63,051	46,66,930	49,47,227	51,14,500	52,19,740	52,81,757	51,75,786	52,12,951	34,53,238	49,20,221	49,66,688	
16	KERALA	9,57,969	18,64,855	27,04,961	26,90,840	30,01,870	33,52,805	34,64,817	33,57,442	34,82,010	35,44,881	34,61,911	19,34,506	
17	LADAKH	7,144	10,189	13,421	14,118	13,889	13,658	16,474	16,909	16,996	17,152	17,310	16,481	
18	LAKSHADWEEP	-	-	-	1,515	650	700	827	866	-	-	-	-	
19	MADHYA PRADESH	9,288	25,05,965	49,30,776	60,02,195	74,94,202	78,53,490	79,97,108	82,58,434	83,29,288	84,51,865	83,46,911	80,96,775	
20	MAHARASHTRA	21,84,063	45,23,490	71,46,748	86,33,988	96,97,039	1,05,19,616	1,03,90,010	92,34,252	1,02,52,630	1,04,44,709	1,01,25,979	89,87,788	
21	MANIPUR	31,350	29,244	90,286	2,71,283	4,54,120	3,50,654	3,56,366	2,87,213	2,77,909	2,79,983	3,64,817	3,66,207	
22	MEGHALAYA	9,307	26,725	61,412	98,732	1,62,523	1,77,153	1,81,428	1,80,836	1,91,115	1,86,041	33,087	19,912	

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23	MIZORAM	27,075	52,684	65,532	62,766	1,24,447	1,31,984	1,45,309	1,00,906	1,04,170	96,172	86,498	87,146	
24	NAGALAND	32,301	86,447	1,58,367	1,85,312	1,90,781	1,95,904	1,96,710	1,74,683	1,96,902	1,99,081	1,82,479	1,95,433	
25	ODISHA	9,73,860	29,92,559	28,48,151	25,17,666	21,02,634	22,76,976	24,93,437	29,46,507	32,03,303	32,78,430	33,10,618	20,94,928	
26	PUDUCHERRY	4,264	5,779	9,106	9,378	10,198	10,635	10,343	10,246	10,245	10,218	10,157	9,949	
27	PUNJAB	11,81,102	14,11,655	22,21,609	23,01,313	19,01,758	19,04,579	18,71,649	17,59,801	17,38,610	17,13,808	16,96,355	2,05,308	
28	RAJASTHAN	64,972	38,34,966	47,82,730	47,78,953	57,06,071	63,14,146	66,40,505	68,54,513	69,67,977	71,40,935	71,10,891	54,70,330	
29	SIKKIM	-	1,980	4,007	1,633	5,645	6,090	7,914	9,452	9,754	9,686	9,486	955	
30	TAMIL NADU	21,61,247	29,70,900	33,74,038	34,37,327	43,04,738	44,08,819	37,51,547	37,73,783	37,09,946	36,73,635	31,92,733	22,06,442	
31	TELANGANA	20,27,850	31,60,187	34,22,274	32,43,799	34,73,585	35,86,243	35,73,758	35,49,402	35,93,134	36,06,120	35,53,279	32,47,854	
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	7,580	11,183	13,519	13,556	14,033	9,410	9,690	9,829	7,560	11,298	12,737	12,233	
33	TRIPURA	1,51,863	1,80,865	1,89,194	1,83,202	1,99,345	2,10,166	2,19,008	2,12,331	2,14,747	2,19,098	2,33,191	2,31,169	
34	UTTAR PRADESH	1,11,93,600	1,51,46,240	1,75,13,799	1,81,81,519	2,13,10,180	2,19,04,818	2,28,15,840	2,37,16,467	2,39,23,197	2,41,68,243	2,40,91,647	1,79,59,303	
35	UTTARAKHAND	4,15,378	5,25,702	6,56,234	6,96,188	7,67,887	8,33,780	8,49,078	8,36,495	8,78,336	8,91,397	8,89,304	6,63,970	
36	WEST BENGAL	-	-	-	-	-	-	-	20,29,595	35,84,688	46,28,605	46,78,407	44,18,341	
	Total	3,16,14,369	6,00,32,675	7,65,95,566	8,20,05,401	9,26,81,137	9,71,92,767	9,84,59,403	9,97,82,225	10,34,08,208	10,41,24,593	10,45,59,905	8,42,14,408	
